NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/125/2017

NAME OF THE PETITIONER

: SMI AUTO INDIA PVT LTD

UNDER SECTION

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

B. Sarath babo Counted Per Respirelens B. Baton
Br Roc.

A - Kalyana Sulvamanian Counser FOR PETITIONER Aklyons
For Petitioner

ORDER

Counsel for the Applicant present. Counsel for RoC present. It has been submitted by the Counsel for the RoC that the report has already been filed and prayed for time to make final submissions. At request, time is enlarged. Put up on 27.11.2017 at 10.30 A.M.

-Sel-

MEMBER (TECHNICAL)

-Ser MEMBER (JUDICIAL)

ghk